

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 222 OF 2014 & IA NOs. 58 & 125 OF 2015
&
APPEAL NO. 223 OF 2014 & IA NOs. 59 & 126 OF 2015

Dated : 16th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Mula Pravara Electric Co-operative Society Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza
Counsel for the Respondent (s) : Mr. Raghu Vamsy for
Mr. Buddy A. Ranganadhan for R.1
Ms. Ramni Tanjeja
Mr. Udit Gupta for R.2

ORDER

By consent of the parties the matters are adjourned to **29.04.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson